

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2844

ANSWERED ON:10.12.2014

AGE LIMIT FOR CIVIL SERVICES EXAMINATION

Boianapalli Shri Vinod Kumar;Charitra Shri Ram;Gopalakrishnan Shri R.;Hemamalini Smt. ;Mahendran Shri C.;Raajhaa Shri Anwhar;Reddy Shri Mekapati Rajamohan;Sathyabama Smt. V.;Teacher Smt. P.K.Sreemathi

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Central Government proposes to reduce the upper age limit and number of attempts in Civil Services examination and if so, the details thereof;
- (b) whether any notification/guidelines has been issued in this regard and if so, the details thereof;
- (c) whether the Government has consulted various stakeholders before going in for change in this regard and if so, the details thereof; and
- (d) the measures taken to encourage the rural youth for appearing in Civil Services?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(DR. JITENDRA SINGH)

(a): At present, no such proposal is under consideration of the Government.

(b) & (c): Do not arise.

(d): Several representations have been received from various quarters on issues concerning the Scheme of Civil Services Examination (CSE). After due consideration, the Central Government has decided that in the Paper-II of Civil Services (Preliminary) Examination, the marks of question-section on "English Language comprehension skills" are not to be included for gradation or merit, in the CSE 2014. It has also been decided that candidates who appeared in CSE 2011 would be given one more attempt in CSE 2015.